

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNITED BASKETBALL ALLIANCE INDIA PRIVATE LIMITED

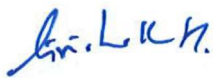
1	NAME OF CORPORATE PERSON	UNITED BASKETBALL ALLIANCE INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	23/12/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-PUNE (Ministry of Corporate Affairs)
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U92412PN2015PTC157663
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-30, S. N. 1 / KRISHNA KEVAL TOWNSHIP, BL. - J, KRISHNA KEVALNGR., KONDHWA RD., PUNE-411048, MH, IN.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04 TH MAY, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: MR. GIRISH KRISHNA HINGORANI REGISTRATION NO. IBBI/IPA-002/IP-N00842/2019-2020/12695 ADDRESS: 5 C MEHTA SADAN, S H PARELKAR MARG, DADAR, MUMBAI-400028, MAHARASHTRA, INDIA. EMAIL ID: girish2207@rediffmail.com Mobile No: 9820099783
8	LAST DATE FOR SUBMISSION OF CLAIMS	03 RD JUNE, 2021

Notice is hereby given that the UNITED BASKETBALL ALLIANCE INDIA PRIVATE LIMITED has commenced voluntary liquidation on 04th May, 2021.

The stakeholders of UNITED BASKETBALL ALLIANCE INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 03rd June, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



MR. GIRISH KRISHNA HINGORANI

Liquidator

Date: 08th May, 2021

Place: Mumbai

